

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. (IB)-23(PB)/2017
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**

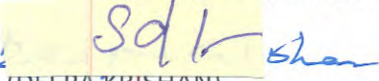
NAME OF THE COMPANY : M/S. Hotel Gaudavan Pvt. Ltd. (HGPL)

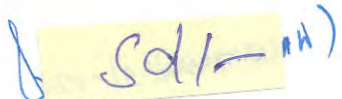
**SECTION OF THE COMPANIES ACT: u/s 7 of the insolvency and bankruptcy code
2016**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. KRISHNENDU DATTA	ADV.	IRP	
2.	MR. SHANTANU	ADV.	IRP	
3.	MR. ABHIRUP DASGUPTA		} ADVOCATES FOR FINANCIAL CREATOR	
4.	MS. SWATI SHARMA			
5.	MR. ARUNAVA SIKDAR		- IRP	

ORDER

Heard the Counsel for IRP. Orders reserved.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
12.04.2017